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**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No.61/1268/2021

This the 24th day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Suresh Kumar RekhiApplicant

By Advocate:- Ayushyman Kotwal

Versus

Union Territory of Jammu & Kashmir through Chief Secretary, Jammu and Kashmir Government, Civil Secretariat, Jammu and others.

.....Respondents

By Advocate: Mr. Amit Gupta, AAG

**O R D E R [O R A L]
(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

Mr. Abhinav Sharma, Sr. Advocate, assisted by Mr. Ayushyman Kotwal, learned counsel for the applicant at the outset has submitted that the OA may be dismissed for want of jurisdiction with liberty to the applicant to approach the appropriate forum for redressal of his grievance.

2. In view of the submission made by the applicant's counsel, this O.A. is dismissed for want of jurisdiction with liberty to the applicant to approach the appropriate forum for redressal of his grievance, if any.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Anand...